NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 127/2016 RT CP (IB) NO. 148/Chd/Hry/2017

Sunflag Hospital and Research Centre Employees Union.Petitioner.

Versus.

M/s. SRS Healthcare & Research Centre Ltd.

....Respondent.

Present Mr. Gaurav Tangri, Advocate for petitioner.
None for respondent.

Learned counsel for the petitioner submits that he has received the Track Report of the Postal Department and seeks time to file the same along with affidavit.

List the matter on 02.08.2017. The affidavit be filed at least a day before the date fixed.

(Justice R.P.Nagrath) Member (Judicial)

July 26, 2017 saini